

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-109-2020**

Veena Kakodkar ... Petitioner

Versus

The State of Goa and Ors. ... Respondents

Shri Vivek Rodrigues and Shri Vithal Naik, Advocates for the petitioner.

Shri D.J. Pangam, Advocate General with Ms. Ankita Kamat, Additional Government Advocate for the respondent- State.

Shri Parag Rao, Advocate for the respondent no.3.

**Coram:- M. S. SONAK &**

**SMT. M. S. JAWALKAR, JJ.**

**Date:- 15<sup>th</sup> September, 2020**

**P.C.:**

At the request of Shri P. Rao, learned Counsel appearing on behalf of the respondent no.3, we post this matter on 23<sup>rd</sup> September,2020.

2. Shri Rao, learned Counsel states that by 21/09/2020, the respondent no.3 will file a reply and also furnish a copy of the same to the learned Counsel for the petitioner.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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